

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.1778(MB)/2017

CORAM : Present :

SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.04.2018**.

NAME OF THE PARTIES : P.A. Narayanan  
V/s.  
Arshiya Ltd.

SECTION OF THE COMPANIES ACT: I&B Code, 2016.

**ORDER**

1. The Petitioner/Operational Creditor filed withdrawal memo.
2. As a consequence, Petition disposed of as "Withdrawn".
3. To be consigned to records.

SD/-

**M.K. SHRAWAT**  
Member (Judicial)

Date : 17.04.2018

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